

Name of the Corporate Debtor: SHRESTH DETECTIVE AND SECURITIES PRIVATE LIMITED; Date of Commencement of CIRP: 23-05-2025; List of Creditors as on: 28-08-2025; Name of IP: Mr. Seikh Abdul Salam; Process Number: 1; Last 5 digit of registration number: 12966

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	6	6600000	6	6600000	23.00				Annexure 4
5	Operational creditors (Workmen)	2	67593	2	59684	0.21		7909		Annexure 5
6	Operational creditors (Employees)	34	21796003	34	19446344	67.75		171859		Annexure 6
7	Operational creditors (Government Dues)	2	12939708	2	2185660	7.62		3689306	7064742	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	3	1357753	3	409963	1.43			947790	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		47	42761057	47	28701651	100.00		3869074	8012532	